

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 240 of 2020

Dr. Anil Kumar Singh Choudhary.Petitioner

-Versus-

The State of Jharkhand & Ors.Opp. Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Prem Pujari Roy, Advocate.

For the State : A.C. to S.C.-III (Mines).

For the University : Mr. Mithilesh Singh, Advocate.

For the J.P.S.C. : Mr. Sanjoy Piprawal, Advocate.

06/ 26.03.2021

Put up this case after "**Holi**" holidays.

[Dr. S.N.Pathak, J.]

P.K.S.